

Annexure – 7

Name of the corporate debtor: RANKINI POWER GENERATION PRIVATE LIMITED

Date of commencement of CIRP: 14.05.2026 (Order dated 14.05.2026 was received on 15th May 2026)

List of creditors as on: 16th July, 2026

List of operational creditors (Government dues)

(Amount in ₹)

Sl.No	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that maybe set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1.	Regional Provident Fund Commissioner-I, Kolkata	Central Government	29.05.2026	2,85,209	2,85,209	Unsecured	NIL	NIL	NIL	NIL	NIL	NIL	Claim received, however, not in requisite Claim Form under CIRP.
	TOTAL			2,85,209	2,85,209								